

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION No. 73**

Dated Guwahati, the 14<sup>th</sup> December, 2016

Hon'ble the Chief Justice has been pleased to constitute a Committee under clause 8(a) of Schedule E of the Gauhati High Court Rules for determining the maximum number of advocates for designation of Senior Advocate from each Benches and also for short listing Advocates for such designation with the following Hon'ble Judges:

1. Hon'ble Mr. Justice Hrishikesh Roy,
2. Hon'ble Mr. Justice A.K.Goswami,
3. Hon'ble Mr. Justice Ujjal Bhuyan.

By Order,

Sd/- H.K.Sarma

**REGISTRAR GENERAL**

**Memo No. HC. III - 50/2016/ 3503 / G, Dated 14<sup>th</sup> December, 2016**

**Copy to:**

- ✓ 1. The Registrar (Vigilance / Admn./ Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar (Permanent) Bench, Naharlagun
4. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl,/ Itanagar Bench, Naharlagun.
9. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The Pvt. Secy. to Hon'ble Mr./Mrs./ Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- ✓ 13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the Gauhati High Court website.
14. The Administrative Officer (J) \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. The Notice Board, Gauhati High Court, Guwahati.

*AK*  
*14.12.16*  
**REGISTRAR GENERAL**